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SLP(C)No. 23644 OF 2003
ITEM No.62

Court No.11

SECTION IVB
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.23644/2003

(From the judgement and order dated 03/04/2003 in RSA 4540/99
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

STATE OF PUNJAB & ORS.

Petitioner (s)

VERSUS

HARBHAJAN SINGH

Respondent (s)

(With Appln(s). for c/delay in filing SLP and exemption from
c/c of the impugned Judgment and permission to submit additional
document(s) and with prayer for interim relief)

Date : 27/01/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE BRIJESH KUMAR
HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner (s)Mr. Swarup Singh, Sr. Addl. Adv. Gen., Punjab
Mr. Arun K. Sinha, Adv.

For Respondent (s)Mr. Naveen Singh, Adv.
Mrs. S. Janani, Adv.

UPON hearing counsel the Court made the following
O R D E R

Appearance on behalf of the respondent has been put in through counsel Ms. S. Janani. Four weeks' time, as prayed, is allowed to file counter affidavit.

(A.S. BISHT) (PROMILA NAGPAL)
COURT MASTER

COURT MASTER